

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/73(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS DEBDIP GHOSH
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv.] For the SBI

Mr. Snehasish Chakraborti, Adv.]

Mr. Amandeep Singh, Adv.] For the Personal Guarantor

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Personal Guarantor states that Personal Guarantor does not wish to file any response to the report of Resolution Professional.
3. This statement is taken on record.
4. Post this matter for further proceeding on **15/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**